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Title : Need to address the problems of labourers from Dhubri, Assam settled in Delhi.

SHRI ANWAR HUSSAIN (DHUBRI): Sir, about twenty thousand labourers from Dhubri, HPC members of registered society called AASA are living in Delhi and surrounding areas for livelihood. All have documents to prove their nationality.

Police frequently raid their houses, and pick suspecting them as Bangladeshi. On 5.05.2006 police picked up sixteen people, six of them are still in police custody and eight are reported to have been deported to Bangladesh. The matter was reported to the Ministry of Home Affairs but none cared to respond.

The Ministry of Home Affairs is requested to enquire into the matter and ensure that aforesaid bonafide Indian citizens are not harassed and deported denying judicial process and fundamental right of being heard.

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\* Treated as laid on the Table .